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Title: The Minister of State in the Department of Commerce, Ministry of Commerce and Industry laid the statement regarding status of implementation of recommendations contained in the 75th Report of Standing Committee on Commerce on "India and the Sixth Ministerial".

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): I beg to lay on the Table of the House the Statement on the Status of Implementation of Recommendations contained in the Report of the Standing Committee on Commerce.

The Department Related Parliamentary Standing Committee on Commerce in its 75th Report on 'India and The Sixth Ministerial', had made 26 observations / recommendations. These recommendations / observations were mainly in the context of the Sixth Ministerial Conference of WTO held in Hong Kong in December 2005. These observations / recommendations have provided the Government necessary guidance in firming up its strategy on the negotiations under the Doha Work Programme. These negotiations are still continuing and are at present at a critical stage. The outcome of the negotiations would depend on what is finally agreed to by all the Member countries of the WTO.

* Laid on the Table and also placed in library. See No. LT – 7402/07

MR. SPEAKER: Now, I come to Item No. 17, namely, Calling Attention. Yogi Aditya Nath.

...(Interruptions)

DR. ARUN KUMAR SARMA (LAKHIMPUR): Sir, what has happened to the Assam issue? ...(Interruptions)

MR. SPEAKER: Dr. Sarma, there are some rules and procedures to be followed in the House. This is very unfortunate. I have agreed to a discussion on this issue, but the only thing is that we have to find out an appropriate time for it. You will be given full opportunity to speak on this issue.

...(Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, we have no objection in having the discussion. The hon. Home Minister will be present in the House whenever you fix the time for it. But he has some other business in the other House right now. ...(Interruptions)

MR. SPEAKER: I have allowed the hon. Home Minister as there is another House, and he also has to look after the business of the other House. Otherwise, hon. Members will be agitated there.

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI : I think that the only thing is that equal voice should come in defence of the tribal

fraternity of the country when the tribals were mercilessly hit, and the SC people were hit in some other parts of the country including Rajasthan and Chhattisgarh. ...(*Interruptions*)

SHRI KIREN RIJJU (ARUNACHAL WEST): Sir, a very wrong message has gone. ...(*Interruptions*)

MR. SPEAKER: Only the observations of hon. Member Yogi Aditya Nath will be recorded.

*(Interruptions)** *â€*'

SHRI KIREN RIJJU : Sir, I take strong exception to this attitude(*Interruptions*)

MR. SPEAKER: Yogi Aditya Nath, will you please start your observations on the Calling Attention?

...(*Interruptions*)

MR. SPEAKER: Do not record one word except Yogi Aditya Nath's observations.

*(Interruptions)** *â€*' [\[r16\]](#)

MR. SPEAKER: Yogi Aditya Nath, if you do not start, I will go to the next speaker.

...(*Interruptions*)

SHRI KIREN RIJJU : Why should they take North East so lightly? ...(*Interruptions*)

MR. SPEAKER: This is very unfair, Mr. Rijju. You have no authority to speak now. Will you take your seat?

...(*Interruptions*)

MR. SPEAKER: Please take your seat.

...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : Sir, again, I am repeating that we are interested in discussing this issue, but the only thing is we will have to find time for it. ...(*Interruptions*)

MR. SPEAKER: Nothing will be recorded. This is very unfortunate, Mr. Rijju. I have a lot of affection for you.

*(Interruptions)** *â€*'

* Not recorded

MR. SPEAKER: Nothing will be recorded.

*(Interruptions)** *â€*'

MR. SPEAKER: What has happened to you? I will allow you to speak.

...(*Interruptions*)

MR. SPEAKER: I will allow you to speak, but not now.

SHRI KIREN RIJJU : You should allow a discussion today itself.

MR. SPEAKER: Let me see. I have not even rejected that. The hon. Minister has to attend to the business in both the Houses.

...(Interruptions)

MR. SPEAKER: Please do not do it.

...(Interruptions)

MR. SPEAKER: Very well, I will adjourn the House. I would not tolerate this type of a thing.

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): The Government has agreed to have a discussion...(Interruptions)

MR. SPEAKER: Hon. Minister, please take your seat.

...(Interruptions)

MR. SPEAKER: Please take your seat.

12.21 hrs.

At this stage, Shri Kiren Rijju came and stood on the floor near the Table.

MR. SPEAKER: The House stands adjourned till 1.30 p.m.

12.22 hrs.

The Lok Sabha then adjourned till Thirty Minutes past Thirteen of the Clock.[\[r17\]](#)

13.32 hrs.

*The Lok Sabha re-assembled at
ThirtyTwo minutes past Thirteen of the Clock.*

(Mr. Deputy-Speaker *in the Chair*)

MR. DEPUTY-SPEAKER: The House shall now take up Item No.17 – Calling Attention by Shri Yogi Aditya Nath.

13.32½ hrs.